GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO. 2802

ANSWERED ON 18.08.2025

CLEARANCE FOR IRRIGATION PROJECTS IN THE STATE OF TELANGANA

2802. SHRI ANIL KUMAR YADAV MANDADI

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Central Government is aware of the fact that the State Government of Telangana has sought immediate clearance for the Sitarama Lift Irrigation Project;
- (b) if so, the details thereof and steps/measures taken by Government for giving immediate clearance to Sitarama Lift Irrigation Project;
- (c) whether the Central Government is also aware of the fact that the State Government of Telangana has sought immediate clearance for the Sammkakka Sagar Project; and
- (d) if so, the details thereof and steps/measures taken by Government in this regard?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

- (a) & (b) Integrated Sitarama lift irrigation & Sitarama Sagar multi-purpose project of Telangana was granted techno-economic clearance in the 158th meeting of the Advisory Committee on Irrigation, Flood Control & Multipurpose projects of Department of Water Resources, River Development and Ganga Rejuvenation (DoWR, RD & GR), held on 24.04.2025.
- (c) & (d) The Government of Telangana submitted the Detailed Project Report (DPR) of Sammakka Sagar Project to the Central Water Commission (CWC) under Ministry of Jal Shakti. The CWC examined the compliance submitted by the Government of Telangana on 19.04.2025, in response to the earlier comments of the CWC. After review, the CWC communicated some preliminary comments to Telangana on 24.07.2025.
